

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1775
TO BE ANSWERED ON 08.03.2016

Tree Plantation Programme

1775. SHRI D.S. RATHOD:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any plan to increase the tree plantation programme in the country; and
- (b) if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) & (b) The Ministry of Environment, Forest & Climate Change (MoEF&CC) is implementing National Afforestation Programme (NAP) for tree plantation in degraded forests at Pan India level through people's participation and also launched the National Mission for a Green India (GIM) which aims to increase forest & tree cover on 5 million ha area and to improve quality of forest cover on another 5 million ha area. An area over 2 million hect has been afforested with an investment of about Rs.3630 crore under NAP since its launching year 2000. The State-wise sanctioned area and fund released during the last three years under NAP and funds released from 2011-12 to 2014-15 for preparatory activities under GIM is given in the **Annexure-I and II**. Ministry has also launched an urban green programme to create green cover in urban and peri-urban areas involving the civil society. The fund under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), interalia, is also used in plantation activity including compensatory afforestation. The details of CAMPA funds released to the States during the last three years are shown in **Annexure-III**. The CAMPA Bill is also with the Parliament which interalia envisages release of about Rs. 40,000 crores of CAMPA corpus fund to the States to give a massive thrust to afforestation activity in the country. Besides, afforestation being the multi-departmental effort, is also taken up under centrally sponsored MGNREGA Scheme, Integrated Watershed Management scheme, National Bamboo Mission and various State Plan & Non-Plan Schemes.

Annexure-I

Annexure referred to in reply of parts (a) & (b) of the Lok Sabha Unstarred Question No. 1775 on “Tree Plantation Programme” asked by Shri D.S. Rathod due for reply on 08.03.2016

National Afforestation Programme: Details of funds released and afforestation area sanctioned from 2012-13 to 2014-15

S. No.	State	Amount Released			Area		
		(Rs. in crore)			(in hectares)		
		2012-13	2013-14	2014-15	2012-13	2013-14	2014-15
1	Andhra Pradesh	2.71	3.75	4.56	0	1605	810
2	Bihar	3.40	12.84	7.00	2415	3885	1786
3	Chhattisgarh	13.33	21.38	20.00	2934	5906	4699
4	Gujarat	14.30	11.68	10.50	2000	2735	5284
5	Haryana	6.41	17.94	11.00	1519	3035	1900
6	Himachal Pradesh	3.62	2.61	0.73	1450	908	2237
7	Jammu & Kashmir	3.37	8.11	3.59	4486	2260	1606
8	Jharkhand	4.69	9.02	8.60	0	3975	3924
9	Karnataka	6.81	9.26	21.35	1880	3070	2900
10	Kerala	11.30	6.99	2.82	1000	1620	1478
11	Madhya Pradesh	9.15	22.10	21.00	5125	5110	4786
12	Maharashtra	28.87	32.33	35.00	2900	6850	6647
13	Orissa	3.38	5.36	17.92	1975	4910	6535
14	Punjab	0.76	2.00	1.87	0	1347	1628
15	Rajasthan	4.14	2.81	3.35	1250	2325	2550
16	Tamil Nadu	2.78	3.21	4.25	1800	2094	750
17	Telangana	0.00	0.00	2.03	0	0	795
18	Uttar Pradesh	15.27	20.15	12.00	4270	4890	8548
19	Uttarakhand	6.25	6.01	2.50	2350	1241	1330
20	West Bengal	2.57	2.96	0.78	710	970	2495
	Total (Other States)	143.11	200.49	190.85	38064	58736	62688
	North Eastern States						
21	Arunachal Pradesh	1.66	0.00	0.15	0	0	1000
22	Assam	1.47	2.99	0.00	0	3675	0
23	Manipur	9.46	12.12	8.00	3970	2530	1835
24	Meghalaya	9.10	4.50	3.61	3000	3000	0
25	Mizoram	8.78	11.94	15.00	2500	3000	3135
26	Nagaland	10.88	9.82	11.00	2910	4000	2130
27	Sikkim	5.42	3.77	6.00	650	1095	1851
28	Tripura	3.50	11.99	9.17	4435	4547	1796
	Total (NE States)	50.26	57.13	52.93	17465	21847	11747
	G. Total	193.37	257.62	243.78	55529	80583	74435

Annexure-II

Annexure referred to in reply of parts (a) & (b) of the Lok Sabha Unstarred Question No. 1775 on “Tree Plantation Programme” asked by Shri D.S. Rathod due for reply on 08.03.2016

Statement showing State wise release of fund under GIM.

(Rs. In lakhs)

Sl. No.	State/ UT	Amount Released				Total Amount
		2011-12	2012-13	2013-14	2014-15	
1	Andhra Pradesh	89.53	Nil	0	Nil	89.53
2	Arunachal Pradesh	0		127.2		127.2
3	Assam	130		0		130
4	Bihar	0		224.85		224.85
5	Chhattisgarh	972		0		972
6	Gujarat	133.8		0		133.8
7	Haryana	357		0		357
8	Himachal Pradesh	126.5		0		126.5
9	Jammu and Kashmir	64		0		64
10	Jharkhand	147		0		147
11	Karnataka	267.45		0		267.45
12	Kerala	194.6		0		194.6
13	Madhya Pradesh	823.5		0		823.5
14	Maharashtra	405.77		0		405.77
15	Manipur	40.5		0		40.5
16	Meghalaya	0		89.7		89.7
17	Mizoram	0		223.65		223.65
18	Nagaland	141.5		0		141.5
19	Orissa	107.5		0		107.5
20	Punjab	125.5		0		125.5
21	Rajasthan	275.25		0		275.25
22	Sikkim	0		299.55		299.55
23	Tamil Nadu	72.15		0		72.15
24	Tripura	350.5		0		350.5
25	Uttarakhand	51		0		51
26	Uttar Pradesh	119.5		0		119.5
27	West Bengal	0		300.75		300.75
Total		4994.55	0	1265.70	0	6260.25

Annexure III

Annexure referred to in reply of parts (a) & (b) of the Lok Sabha Unstarred Question No. 1775 on "Tree Plantation Programme" asked by Shri D.S. Rathod due for reply on 08.03.2016

Statement showing State wise release of fund under CAMPA

Sl. No.	State/UT	2012-13	2013-14	2014-15
		Amount (in Rs.)		
1	2	3	4	5
1	Andaman & Nicobar Islands	60,49,000.00	50,00,000.00	1,20,00,000.00
2	Andhra Pradesh	1,19,60,39,000.00	92,00,00,000.00	1,35,00,00,000.00
3	Arunachal Pradesh	23,52,26,000.00	47,50,00,000.00	
4	Assam	15,05,92,100.00	13,00,00,000.00	
5	Bihar	8,46,50,000.00	10,80,19,400.00	16,50,00,000.00
6	Chandigarh	11,32,000.00	8,50,000.00	1,07,79,000.00
7	Chhattisgarh	1,14,38,00,000.00	1,10,00,00,000.00	1,93,00,00,000.00
8	Dadra & Nagar Haveli			
9	Daman & Diu			
10	Delhi	2,00,86,000.00	1,50,00,000.00	4,00,00,000.00
11	Goa	8,05,00,000.00	6,50,00,000.00	
12	Gujarat	32,41,17,000.00	28,00,00,000.00	65,00,00,000.00
13	Haryana	16,00,00,000.00	19,50,00,000.00	23,00,00,000.00
14	Himachal Pradesh	52,40,00,000.00	53,50,00,000.00	18,60,00,000.00
15	Jammu & Kashmir	23,78,35,000.00	18,00,00,000.00	34,00,00,000.00
16	Jharkhand	95,96,00,000.00	97,50,00,000.00	1,75,00,00,000.00
17	Karnataka	43,72,00,000.00	34,50,00,000.00	65,00,00,000.00
18	Kerala	1,47,00,000.00	1,50,00,000.00	
19	Lakshadweep			
20	Madhya Pradesh	61,50,00,000.00	89,50,00,000.00	2,13,00,00,000.00
21	Maharashtra	78,21,23,000.00	78,00,00,000.00	1,48,00,00,000.00
22	Manipur	1,97,29,000.00	4,50,00,000.00	8,27,00,000.00
23	Meghalaya	5,48,00,000.00	5,20,00,000.00	
24	Mizoram	65,00,000.00	3,00,00,000.00	
25	Nagaland			
26	Orissa	2,05,82,44,000.00	1,80,00,00,000.00	3,22,00,00,000.00
27	Pondicherry			
28	Punjab	19,31,18,000.00	21,50,00,000.00	41,00,00,000.00
29	Rajasthan	37,42,98,000.00	34,50,00,000.00	74,00,00,000.00
30	Sikkim	8,75,23,000	9,50,00,000.00	13,70,00,000.00
31	Tamil Nadu	1,14,54,000.00		2,20,00,000.00
32	Telangana			35,00,00,000.00
33	Tripura	2,27,70,300.00	3,50,00,000.00	8,00,00,000.00
34	Uttar Pradesh		44,91,18,400.00*	75,00,00,000.00
35	Uttarakhand	63,46,10,000.00	61,50,00,000.00	68,00,00,000.00
36	West Bengal			
	Total	10,34,81,72,400.00 Say Rs. 1,035 cr.	10,69,99,87,800.00 Say 1,070 cr.	17,39,54,79,000.00 Say 1,739 cr.

*Note : The release of funds to Uttar Pradesh have been made against years 2012-13 and 2013-14.